


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP10/17	-	Hearing	242	Kirti Dhani Shah Vs. M/s Dharamshi Holdings and Developers Pvt.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SHIVA KUMAR B. N. 9900545090	Petitioner	

Counsel for petitioner is present. Petitioner is also present in person. R-2 is present in person. He is informed that he has to engage a counsel or Company Secretary as the case may be as a last chance and no further adjournment will be given if he fails to engage a counsel or PCS.

List it on 08.08.2017.

  
MEMBER (J)

  
MEMBER (T)